

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH, CHENNAI
COURT HALL No. III**

DATE OF HEARING :31/03/2023

EXCISE APPEAL No.40180 of 2016

Caterpillar India Pvt. Ltd.

Versus

Commissioner of GST & Central Excise, Chennai Outer

APPEARANCE:

For the Appellant : Mr. Bharath R. Srinivas, Advocate

For the Respondent : Mr.K. Komathi, ADC (A.R)

CORAM :

Hon'ble Member (Judicial) : Ms.Sulekha Beevi C.S.

Hon'ble Member (Technical) : Mr.M. Ajit Kumar

ORDER SHEET

Ld. Counsel Shri Bharath R. Srinivas requested for time. Adjourned to 25.05.2023.

(M. AJIT KUMAR)
Member (Technical)

(SULEKHA BEEVI C.S.)
Member (Judicial)